

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CP 882/2016

IN THE MATTER OF:

M/s. Aleron Builders & Constructions Pvt. Ltd.

.....PETITIONER

Vs.

M/s. Atherol Builders & Developers Pvt. Limited

..... RESPONDENT

SECTION :

Under Section 391 & 394

Order delivered on 19.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : Mr. Ravi Bassi, Advocate

For the Regional Director(NR) : Mr. Manish Raj, Company Prosecutor

For the Official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

ORDER

Order reserved.

Surjit
19.7.2017

Sd-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)